

SHRI A.B.A. GHANI KHAN CHOU-DHURY: Why are you shouting?

MR. DEPUTY CHAIRMAN: Order please.

SHRI SURESH KALMADI: Money has gone there, money has gone here, money has gone to Malda.

SHRI A.B.A. GHANI KHAN CHOU-DHURY: Mr. Deputy Chairman, Sir, it is not correct to say that only for the Asiad we constructed the Ring Railway.

SHRI SURESH KALMADI: You have said it in your reply.

SHRI A.B.A. GHANI KHAN CHOU-DHURY: Only criterion was not the Asiad. Kindly try to understand. The only criterion was not the Asiad.

SHRI A.B.A. GHANI KHAN CHOU-DHURY: One of the criteria may be Asiad but there are other factors. (*Interruptions*). Now, Sir, from our experience we have gathered that the price structure, the dispersal arrangement, the access to the stations of the Ring Railways, they are all the basic bottlenecks and we have to overcome these bottlenecks. I have read out the findings of several Committees. We are examining the recommendations of the Committees. We will try to materialise those recommendations. If those recommendations can be materialised, if we have the money and if we can make that investment. I think it is bound to be popular.

SHRI SURESH KALMADI: Don't spend more. You should not spend anything on the whole thing.

MR. DEPUTY CHAIRMAN: Question Hour is Over.

WRITTEN ANSWERS TO QUESTIONS

Licences for flour mills in Jammu and Kashmir

»242. SHRI GHULAM RASOOL ICAR: Will the Minister of FOOD AND CTVTL SUPPLIES be pleased to state:

<a) what is the number of flour mills which have been given licences

in Jammu and Kashmir from 1982 to July, 1984;

(b) whether it is a fact that many applications have been received for grant of similar licences and also for production of vanaspati in Kashmir Valley;

(c) if so, what are the names of applications and the locations where they intend to instal such units;

(d) whether it is a fact that every flour mill is being allotted wheat from Government stocks; and

(e) if so, what is the criterion for such allotment?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) Six units have been given licenses under the Wheat Roller Flour Mills (L&C) Order, 1957, during the period 1982 to July, 1984.

(b) and (c) A number of applications has been received for grant of Industrial Licences under Industrial (Development and Regulation) Act, or Milling Licences under Wheat Roller Flour Mills (L&C) Order, 1957, for establishment of roller flour mills, and for Industrial licences for Vanaspati units, in Kashmir Valley. A statement indicating the names of applicants and locations where they intended to instal such units is laid on the Table of the Sabha.

(d) Yes, Sir.

(e) The allotment of wheat to various States for grinding by roller flour mills is made on month to month basis depending upon the availability of stocks with the Central Pool, requirement of such products in the State and other relevant factors. Our of the quantities allotted to each State, sub-allotment to individual mills is made by the State Governments in accordance with the guidelines given to them by the Central Government.

Statement

I Roller Flour mill for Wheat Products :

S. No.	Name of the applicant	Place
<i>(a) Applications for industrial licences:</i>		
1	Shri Nazir Ahmad Dar	Sopore
2	Shri Gulam Nabi Mircha	Sopore
3	Shri Amrit Lal Batra	Jammu
4	Shri Gulam Mohd. Begh	Srinagar
5	Shri Abdul Rahim Appa	Anantipore
6	Shri Basir Ahmed Bulla	Sopore
7	Shri Sheikh Abdul Rashid	Srinagar
<i>(b) Applications/requests for licence/permissions under wheat roller Flour mills (L & C) Order, 1975:</i>		
8	S/Shri Ranik Singh, Ajay Kumar and Haryog Singh	Kathuwa
9	Shri Nazir-ul-Islam	Anantnag
10	Shri Gulam Hassan Pacha	Sopore
11	Shri G.M. Bandey	Srinagar
12	Shri Abdul Khaliq Bagga & Co.	Srinagar
13	Mrs. Chanchal Sharma	Jammu Tawi

II. Vanaspati Units :

S. No.	Name of the applicant	Place
1	M/s. K.C. Vanaspati	Jammu
2	Shri Nazir Ahmed Dar	Srinagar
3	Shri Anil Kuthalia	Jammu
4	Shri A.G. Beg	Srinagar
5	Shri A.H. Shawl	Pulwama
6	M/s. Kashmir Vanaspati	Jammu
7	M/s. Shahana Industries	Pulwama
8	Shri Rajinder Kumar Sawhney	Srinagar
9	Shri Bashir Ahmad Khan	Srinagar
10	M/s. Jangant Singh & Sons	Srinagar

S. No.	Name of the Applicant	Place
11	M/s. Shalimar Vanaspati (P) Ltd.	Srinagar
12	Shri Irfad Ahmed	Srinagar
13	Shri Bashir Ahmed	Pulwama
14	M/s. Rasoi Industries Ltd.	Samba
15	Shri A.A. Guna	Pulwama
16	Shri Mushtaq Ahmed Beg	Ganderbal
17	Shri P.L. Saraf	Jammu
18	Sheikh Abdul Rashid	Srinagar

Broad Gauge Line at Vadinar Port

*246. SHRI VITHALBHAI MOTI-RAM PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Gujarat Government have urged the Central Government for connecting the Vadinar Port with the Broad Gauge railway line; and

(b) if so, what action has been taken thereof?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOU-DHURY): (a) Yes Sir.

(b) The State Government were advised that the Railway will be prepared to undertake survey for the proposed line to Vadinar at the cost of the Kandla Port Trust, to enable this Port to have direct BG line to serve the Port.

Non-printing; of batch number of Glaxo Products

*247. SHRI RAM BHAGAT PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that M/s. Glaxo Lab did not print batch numbers on many of their product* during 1983-84 and after

manufacturing one lakh tablets in one batch number_ only ten thousand , tablets were shown, the rest being, sold in blackmarket which were found to be sub-standard; and

(b) whether Government propose to order an enquiry in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN iM. JOSHI): (a) No, Sir.

(b) Does not arise.

Increase in incidence of Malaria

*248. SHRI HARVENDRA SINGH HANSPAL; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that incidence of malaria is on the increase in certain parts of the country;

(b) if so, to what extent and which parts are affected; and

(c) what steps are being taken to eradicate malaria?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) to (e) Increase in the incidence of Malaria during the current year